

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-06-2024 AT 10:30 AM**

CP (IB) No. 193/95/HDB/2023
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Bank of Baroda

...Petitioner

AND

Mr. P Venkateswara Rao and
M/s. Kanakadhara Ventures Private Limited

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Due to power grid network break down, the hearing could not be conducted.
For consideration/for orders 02.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)